

9 Vaccination

+

\*792. { Shri Bhagwat Jha Azad:  
Shri Bhakt Darshan:

Will the Minister of Health be pleased to state:

(a) how far the efforts of the Union Government to get large scale vaccination for Anti-Cholera, B.C.G. and Anti-Small-Pox have succeeded; and

(b) whether reports from different States have been received to indicate the total volume of efforts thus made?

**The Minister of Health (Dr. Sushila Nayar):** (a) A good measure of success has been achieved.

(b) Yes, Sir.

**Shri Bhagwat Jha Azad:** May I know what is the measurement of the measure of success which has been achieved, as mentioned by the hon. Deputy Minister?

**Dr. D. S. Raju:** The nation has just now completed the pilot project scheme. One district was taken in each State and they have vaccinated about 12.3 million people. With the experience thus gained, the whole country is entering the stage of eradication programme. Every State has taken up four to five districts for the implementation of this national eradication programme.

**Shri Bhagwat Jha Azad:** Will the Government tell us whether the incidence has gone down due to these anti-cholera, BCG and anti-small-pox vaccinations in recent years, compared to the previous years, or whether there is any tendency to rise?

**Dr. D. S. Raju:** With the facts so far collected, I think that the incidence of these diseases has gone down.

श्री भक्त दर्शन : श्रीमन्, टीके लगाने की जो क्रिया है, इसको प्रतिवार्य बनाने के

बारे में क्या कोई कानून बनाने का विचार किया जा रहा है, यदि हां, तो वह किस स्टेज पर है ?

**स्वास्थ्य मंत्री (डा० सुशीला नायर):** जहां तक चेचक के टीके का सवाल है, शिक्षा मंत्रालय के साथ विचार विनिमय हो रहा है कि कम्पलसरी प्राइमरी एजुकेशन के साथ साथ स्कूलों में दाखिले के वक्त एक वैक्सीनेशन सर्टिफिकेट बच्चों को लिये पेश करना लाजमी कर दिया जाये ताकि सब बच्चे स्कूल में आने के वक्त वैक्सीनेट हो सकें और प्राइमरी स्कूल की शिक्षा समाप्त करने से पहले एक मर्तबा उनको दुबारा टीका लगा दिया जाए। उससे हमारे बच्चे चेचक से बहुत हद तक सुरक्षित हो जायेंगे।

**Shri Venkatasubbaiah:** In regard to part (b) of the question and the answer thereto,—regarding reports from different States to indicate the total volume of efforts made—may I know whether the hon. Minister is aware of the fact that in Kurnool district of Andhra Pradesh there is virulent cholera with the result that 60 to 70 persons have died? I want to know whether this fact has been brought to the notice of the Government and, if so, whether any help has been given to the State Government to eradicate this disease.

**Dr. Sushila Nayar:** We have no information nor any request for help from the State Government. The presumption is that the State Government has taken adequate measures to meet the situation.

**Shrimati Savitri Nigam:** The hon. Deputy Minister has stated that in some of the States these diseases have been controlled thoroughly. May I know the names of those States?

**Dr. D. S. Raju:** I did not say 'thoroughly'. I said that the incidence has been reduced.

**Shri K. C. Pant:** Does the Government also propose to popularise polio vaccine in this country?

डा० सुशिला नायर : जिन तीन चीजों का जिक्र किया गया है, बी० सी० जी० वैक्सिनेशन को, कालरा जिन जिन एरियाज में विशेष तौर पर कालरा एन्डेमिक माना जाता है, स्माल पाक्स जिसका इरेडिकेशन प्रोग्राम शुरू हुआ है, यह तीनों टीके काफी जोरों से चले हैं। अब उनके उपरान्त पोलियो है, डिप्थीरिया है या इस किस्म के थ्रोट चेप के रोग हैं, उनके लिये भी जगह जगह पर टीके लगाने का इन्तजाम किया जा रहा है।

**Shri Hem Barua:** Is it a fact that the advisory committee on national disease eradication programme has suggested central legislation making vaccination compulsory and if so, what is the attitude or reaction of the Government in this respect?

**Dr. Sushila Nayar:** I have already stated that we feel at the present moment that if we introduce the system of producing vaccination certificates at the time of admission to school and a second vaccination before the children leave the primary school, this along with the eradication programme, will suffice.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि विश्ववन्द्य महात्मा गांधी ने जिन्दगी भर इनाकुलेशन के खिलाफ प्रचार नहीं किया है, और क्या उनके आदर्श बिल्कुल सो गये हैं या किताबों में बन्द रह गये हैं ?

**Dr. M. S. Aney:** May I ask the Minister, with regard to this scheme that the boys will be vaccinated before the admission into the school and again they will be vaccinated when they leave the school, is it compulsory on the parents to do that? Will the boys not be admitted if the parents send them without vaccinating them?

**Dr. Sushila Nayar:** The idea is that before the child is admitted, he should

produce a vaccination certificate, which makes it more or less compulsory.

**Association of Workers' representatives with Enquiries into Railway Accidents.**

\*793. **Shri A. N. Vidyalkar:** Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to the demand of railwaymen recently made that in all enquiries into the Railway accidents, workers' representatives should also be associated; and

(b) Government's reaction to this demand?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):**

(a) Yes. Government have seen certain press reports to this effect.

(b) Any person in possession of relevant information connected with an accident can communicate the same to the authorities enquiring into the accident and as such no special action is called for.

**Shri A. N. Vidyalkar:** My question was with regard to nominating representatives of the labour unions in the railways in these enquiry committees. That is what I mean by association of labour representatives with enquiry committees. May I know whether such association has not been considered possible or practicable or whether it has not been considered desirable?

**Shri Shah Nawaz Khan:** For one thing, no official demand for such association has come from any labour federation. Secondly, these enquiries are of a technical nature and we do not consider that any useful purpose will be served by making any distinction between officers and workers.

**Shri A. N. Vidyalkar:** Does the Government consider that the workers who are working in the railways could not give any technical advice or technical information to these enquiry committees?